

## Appendix

### List of Circulars consolidated by the Master Circular

No.	Circular No.	Date	Subject
1	<a href="#">RBI/2010-283</a> <a href="#">RPCD.CO.RRB.BC.No.28/03.05.90A/2010-11</a>	18.11.2010	Section 23 of the Banking Regulation Act, 1949-Relaxations in Branch Licensing Policy
2	<a href="#">RBI/2009-2010/306</a> <a href="#">RPCD.CO.RRB.No.BC.54/03.05.90A/2009-10</a>	05.02.2010	Policy for opening of Regional Offices by RRBs
3	<a href="#">RBI/2008-09/504</a> <a href="#">RPCD.CO.RRB.BC No.114/03.05.90-A/2008-09</a>	18.06.2009	"Controlling Office" renamed as "Regional Office"- RRBs
4	<a href="#">RBI/2008-2009/468</a> <a href="#">RPCD.CO.RRB.BC. No.101/03.05.90-A/2008-09</a>	04.05.2009	"Controlling Office" renamed as "Regional Office"- RRBs
5	<a href="#">RBI/2008-2009/285</a> <a href="#">RPCD.CO.RRB.BC. No.61/03.05.90-A/2008-09</a>	17.11.2008	Mid-Term Review of annual policy for the year 2008-09 Branch Licensing – Regional Rural Banks- Further Liberalization-Conditions for opening of new branches.
6	<a href="#">RPCD.CO.RRB.No.BC.28/03.05.90-A/2007-08</a>	09.10.2007	Opening of Controlling Offices by amalgamated RRBs
7	<a href="#">RPCD.CO. RRB. No. BC.25/03.05.90-A /2007-08</a>	21.09.2007	Opening, shifting, merger and conversion of branches of RRBs - Dispensing with Service Area Obligations
8	<a href="#">RPCD.CO. RRB. No. BC.24/03.05.90-A /2007-08</a>	13.09.2007	Conversion of Satellite Offices into full-fledged branch - RRBs
9	<a href="#">RPCD.CO. RRB. No. BC.22/03.05.90-A /2007-08</a>	04.09.2007	Opening of Extension Counters by RRBs
10	<a href="#">RPCD.CO.RRB. No. BL.BC.09 /03.05.90 -A/ 2007-08</a>	02.07.2007	Section 23 of Banking Regulation Act 1949 -Master Circular on Branch Licensing - RRBs
11	<a href="#">RPCD.CO.RRB.No.BC.105/03.05.90-A /2006-07</a>	22.06.2007	Section 23 of Banking Regulation Act 1949 -Master Circular on

			Branch Licensing - RRBs
12	<a href="#">RPCD.CO.RRB.No.BC.102 / 03.05 90-A /2006-07</a>	15.06.2007	Section 23 of the Banking Regulation Act, 1949 – Master Circular on Branch Licensing - RRBs
13	<a href="#">RPCD.CO.RRB.No.BL.BC.90 / 03.05. 90-A /2005-06</a>	13.06.2006	Annual Policy Statement for the year 2006-07-Liberalisation and simplification of branch licensing policy for RRBs.
14	<a href="#">RPCD.CO.No.RRB.BC.57/0 3.05.33 (F) / 2005-06</a>	27.12.2005	Special package for RRBs.
15	RPCD.CO.RRB.No.BL.BC.10/03.05.90-A /2005-06	06.07.2005	Branch Banking Statistics- Submission of Quarterly Returns- Revision of Proforma -I & II.
16	DBOD.No.BL.BC.23/22.01.001/2000-01	12.09.2000	Opening of branches/ extension counters/ shifting etc. Obtention of prior licence.
17	DBOD.BC.No.127/12.05.005/ 99-2000	30.11.1999	Rationalisation of Returns submitted by banks to RBI.
18	DBOD.No.BL.BC.74/22.01.001 /98	29.07.1998	Shifting of Rural branches outside the Block/Service Area.
19	DBOD.No.BL.BC.115/ 22.06.001/97	21.10.1997	Branch Banking Statistics - Submission of Monthly Returns - Revision of Proforma II & III.
20	RPCD.RRB.No.BC.111/03.05.65 /96-97	22.03.1997	Opening of branches by RRBs.
21	DBOD.No.BC.64/ 22.01.001/ 95	05.06.1995	Relocation of loss-making branches and rationalisation of branch network of RRBs.